

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. Appeal (AT) (Ins) No. 1521 of 2019**

**IN THE MATTER OF:**

**Regional P.F. Commissioner**

**...Appellant**

**Versus**

**T.V. Balasubamanian (RP) (Sholingur Textiles Ltd.)**

**&Anr.**

**...Respondents**

**Present:**

**For Appellant:- Mr. Manish Dhir, Advocate.**

**For Respondent:-Ms. Namitha Mathews and Mr. Pulkit Malhotra, Advocates**

**O R D E R**

**20.02.2020** At request of the Learned counsel for the both sides. The matter

is adjourned 'For Hearing' on **24<sup>th</sup> February, 2020.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[V.P. Singh]  
Member (Technical)**

**[Shreasha Merla]  
Member (Technical)**

SC/ NN/